

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016
CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007**

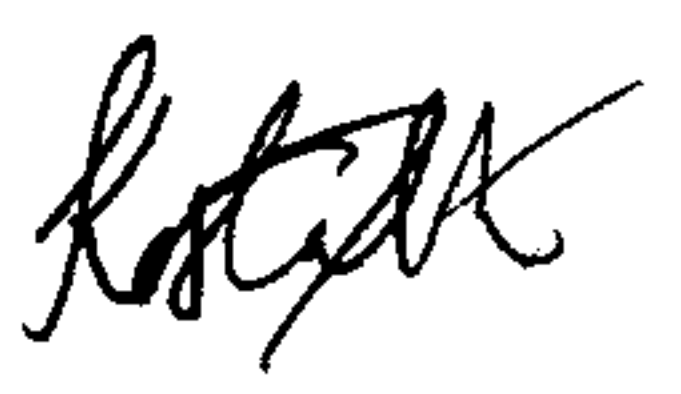
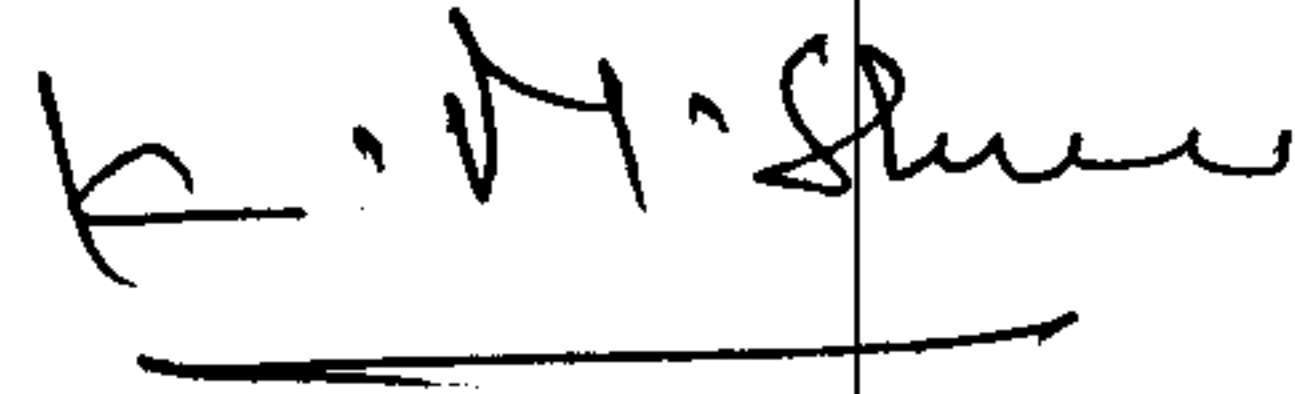
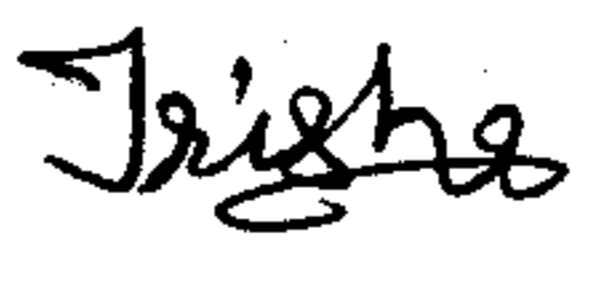
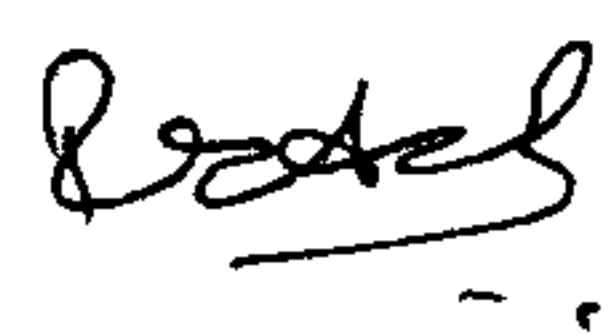
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: Jagran Prakashan Ltd.
V/s.
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. DHRUV DEWAN	ADVOCATE	PETITIONER	
2.	MR. KOSTUBH DEVANI	"	"	
3.	K. M. Shukla	Adv.	Resp. 3	
4.	Poonam Mathur Trisha Baxi for Singhi & Co.	Advocate	Resp. 5 & 6	
5.	Rohan Shah	Advocate	Resp. No. 2	

ORDER

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh devani present for Original Petitioner. Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Original Respondents No. 5 and 6. Learned Advocate Mr. Krishna Mohal Shukla present for Original Respondent no. 3. Learned Advocate Mr. Rohan Shah present for Respondent No.2. Learned Advocate Ms. Pooja Bhardwaj i/b Trivedi Law Office present for Original Respondent no. 7.

Heard arguments of Learned Counsel for Respondent no. 3 in part.

Learned Counsel for Respondent no. 7 represented that he is adopting the arguments of learned Senior Counsel for Respondent no. 5 and 6.

For continuation of arguments of learned Counsel for Respondent no. 3 and other Respondents counsel.

List the matter on 11.01.2018 and 12.01.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

Learned Counsel for Respondent no. 7 ~~AHMEDABAD~~ he is adopting the arguments of learned Senior Counsel for Respondent no. 5 and 6.

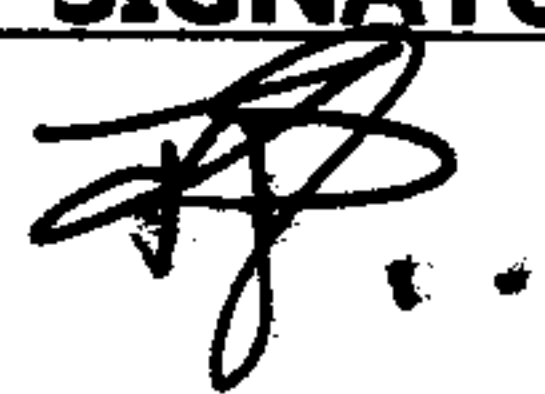
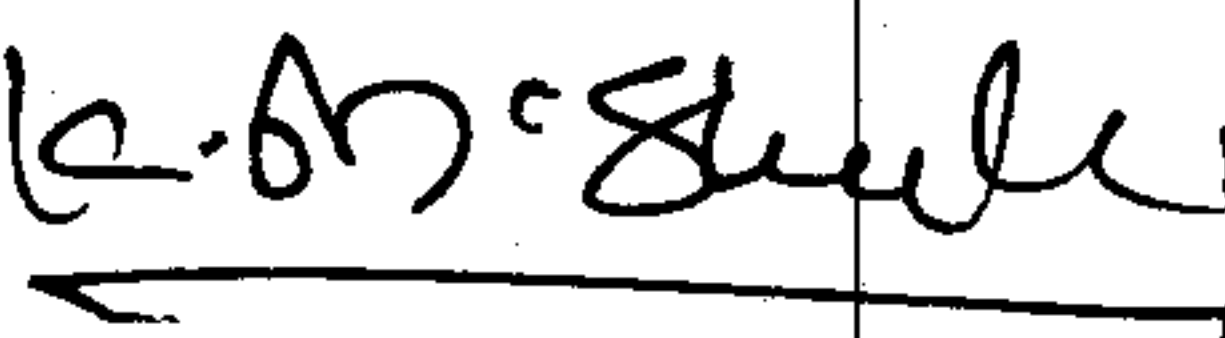
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List the matter on 11.01.2018 and 12.01.2018. **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
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S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pooja Bhardwaj for (Tivedi's Law Office)	Lawyer	Resp.No. 7	
2.	MR. DHIRU DEWAN MR. KOSTUBH DEVNANI	Advocate "	Petitioner "	
	Poonam Mathur Taisha Baxi for Singhi & Co.	Advocate "	Resp.No. 5 & 6 "	
③	K.M. Sunkara.	Adv.	Resp. 3	
4)	Mr. Rohan SL Adh	Adv.	Resp. No. 2	